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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 302/2021

BRISTOL-MYERS SQUIBB IRELAND UNLIMITEDCOMPANY & ORS.Plaintiffs

Through: Ms. Elisha Sinha and Mr. Manan Mondal, Advs.

versus

MICRO LABS LIMITED Through:Defendant

Mr. Sharad Besoya and Mr. Bal Krishan Singh, Advs.

CORAM: HON'BLE MR. JUSTICE SAURABH BANERJEE

<u>ORDER</u> 27.03.2025

% 27.03.2025 <u>I.A. 7569/2025-By plaintiff No. 1 & 2 seeking the issuance of Court fee</u> <u>refund voucher in the name of BRISTOL-MYERS SQUIBB INDIA</u> PRIVATE LTD. which is the plaintiff No. 2 in the subject suit

Subject to the orders of Hon'ble the Judge-in-Charge (Original Side), list the present matters before another Bench on 16.04.2025.

SAURABH BANERJEE, J

MARCH 27, 2025/Ab

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 05/06/2025 at 01:55:26